

A3

Court No. 1.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 828 of 1986.

Mohsin Ali Applicant.

Versus

Union of India & others ... Respondents.

Hon'ble S. Zaheer Hasan, V.C.
Hon'ble Ajay Johri, A.M.

No one is present on behalf of the appellant-applicant. Sri Lalji Sinha is present on behalf of the respondents. The application (Appeal No.44 of 1984) is accordingly dismissed in default.

[Signature]
25.8.87
Vice-Chairman.

[Signature]
Member (A).

Dated: August 25, 1987.
PG.